

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
STARRED QUESTION NO -228
ANSWERED ON - 22/03/2023

SELF EMPLOYMENT SCHEME FOR REHABILITATION OF MANUAL SCAVENGERS

228. SMT SHANTA CHHETRI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of Self Employment Scheme for Rehabilitation of Manual Scavengers (SMRS) and the beneficiaries of the scheme;
- (b) funds allotted for the scheme;
- (c) implementation of the scheme in each of the States with special reference to West Bengal; and
- (d) the details thereof?

ANSWER

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

- (a) to (d) A statement is laid on the Table of the House.

Statement referred in reply to parts (a) to (d) of the Rajya Sabha Starred Question No. 228 for answer on 22.03.2023 raised by Smt. Shanta Chhetri regarding “Self Employment Scheme for Rehabilitation of Manual Scavengers”.

(a) The Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) was revised in November, 2013 in consonance with the provision of the “Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013). The objective of SRMS is to provide assistance to the identified manual scavengers and their dependants for their rehabilitation in alternative occupations. The following rehabilitation benefits are provided under SRMS:-

- i. One Time Cash Assistance of Rs. 40,000/- to one identified manual scavenger in the family.
- ii. Skill Development Training of manual scavengers and their dependants upto two years with stipend @ Rs. 3,000/- per month during the training period.
- iii. Capital Subsidy upto Rs. 3.25 lakh for Self Employment Projects to manual scavengers/dependants.

With effect from 1.4.2021, the following changes were made in the Scheme:-

- i. The maximum amount of admissible capital subsidy was enhanced from Rs. 3.25 lakh to Rs. 5.00 lakh for self employment projects and sanitation related projects.
- ii. In addition to Manual scavengers/dependants, sanitation workers/dependants were also made eligible for capital subsidy for sanitation related projects.
- iii. Payment of capital subsidy was made upfront, as against back-ended earlier.
- iv. Health insurance under Ayushman Bharat, Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to the families of all the identified manual scavengers.

The statement showing beneficiaries of various components of the scheme since 2013-14 is given at **Annexure**.

(b) So far an amount of Rs.271.16 crore has been released for implementation of the scheme.

(c) & (d) The statement showing implementation of the various components of the scheme since 2013-14 including West Bengal is given at **Annexure**.

Annexure referred in reply to part (a) of the Rajya Sabha Starred Question No. 228 for 22.03.2023 regarding Self Employment Scheme for Rehabilitation of Manual Scavengers.

State-wise beneficiaries of SRMS Scheme

S. No.	State	One time cash assistance	Skill development training programme	Capital Subsidy for self employment projects	Capital Subsidy for Sanitation Related projects
1	A&N Islands	0	0	0	11
2	Andhra Pradesh	1793	252	0	432
3	Assam	3921	658	0	0
4	Bihar	131	18	0	0
5	Chhattisgarh	3	0	0	0
6	Gujarat	105	19	0	0
7	Haryana			0	2
8	Jharkhand	192	34	0	7
9	Karnataka	2927	349	713	0
10	Kerala	518	314	0	0
11	Madhya Pradesh	510	243	0	68
12	Maharashtra	6325	1638	3	2
13	Odisha	230	66	83	19
14	Punjab	231	62	46	0
15	Rajasthan	2673	1432	0	0
16	Tamilnadu	398	29	78	0
17	Telangana			0	36
18	Uttar Pradesh	32473	15000	774	28
19	Uttarakhand	4988	1949	74	0
20	West Bengal	680	231	164	0
	TOTAL	58098	22294	1935	605
